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## Notice

By virtue of an affidavit sworn before the **Executive Magistrate Talcher** on Dated **6th April 2024**, I, **Mr. Ganesh Sahoo**, Address **At- Kaduamada, Po-Gunadei, Ps-Rasol, Dist-Dhenkanal, Odisha, 759025** have changed my name from **“Ganesh Naik”** to **“Ganesh Sahoo”**. Henceforth, I shall be known as **“Ganesh Sahoo”** for all purposes.

**Ganesh Sahoo**